

INCOME TAX APPELLATE TRIBUNAL, KOLKATA**REVISED CAUSE LIST OF A BENCH FOR 13-AUGUST-2026 (THURSDAY)**

**BEFORE HON'BLE RAJESH KUMAR, ACCOUNTANT MEMBER
AND HON'BLE PRADIP KUMAR CHOUBEY, JUDICIAL MEMBER**

IN COURT ROOM 2

GOOGLE MEETING ID: RON-RRQO-ANT

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 1820/KOL/2024	2014-2015	[A] KUSTOMER TRADECOM LLP (EARLIER KNOWN AS SWETAMBARI TRADECOM LLP)	
2	ITA 2525/KOL/2024	2008-2009	[A] M/S. TISTA NIRMAN PVT. LTD.	
3	ITA 1827/KOL/2025	2017-2018	[A] THE BHAGIRATHI COOPERATIVE MILK PRODUCERS UNION LTD.	
4	ITA 2360/KOL/2025	2015-2016	[A] EVERRISE HOUSING PRIVATE LIMITED	
5	ITA 2699/KOL/2025	2017-18	[A] DHRUV VINIMAY PRIVATE LIMITED	
6	ITA 3235/KOL/2025	2017-2018	[A] DANGO & DIENENTHAL INDIA PVT. LTD.	
7	ITA 76/KOL/2026	2013-2014	[A] DAFTARI REALTORS PVT. LTD.	
8	ITA 201/KOL/2026	2019-2020	[A] AKASH FEEDS & CHICKS PRIVATE LIMITED	
9	ITA 202/KOL/2026	2020-2021	[A] AKASH FEEDS & CHICKS PRIVATE LIMITED	
10	ITA 203/KOL/2026	2021-2022	[A] AKASH FEEDS & CHICKS PRIVATE LIMITED	
11	ITA 468/KOL/2026	2016-2017	[A] DANGO & DIENENTHAL INDIA PVT. LTD.	
12	ITA 1110/KOL/2026	2020-2021	[A] MD. FAIZAN SHAMIM	
13	ITA 228/LKW/2024	2009-10	[D] GIRDHAR FISCAL SERVICES PVT. LTD. (TRANSFER FROM LUCKNOW)	Carry
14	ITA 229/LKW/2024	2010-11	[D] GIRDHAR FISCAL SERVICES PVT. LTD. (TRANSFER FROM ITAT, LUCKNOW)	forward
15	ITA 230/LKW/2024	2011-12	[D] GIRDHAR FISCAL SERVICES PVT. LTD. (TRANSFER FROM ITAT, LUCKNOW)	u
16	ITA 246/LKW/2024	2013-14	[D] GIRDHAR FISCAL SERVICES PVT. LTD. (TRANSFER FROM ITAT, LUCKNOW)	u
17	ITA 277/LKW/2024	2012-13	[D] GIRDHAR FISCAL SERVICES PVT. LTD. (TRANSFER FROM ITAT, LUCKNOW)	u
18	ITA 3141/KOL/2025	2017-18	[D] DENZONG AGRICULTURAL CO-OPERATIVE SOCIETY LIMITED	u
19	ITA 3159/KOL/2025	2018-19	[D] DENZONG AGRICULTURAL CO-OPERATIVE SOCIETY LIMITED	u
20	ITA 3160/KOL/2025	2017-18	[D] DENZONG AGRICULTURAL CO-OPERATIVE SOCIETY LIMITED	u
21	ITA 3161/KOL/2025	2018-19	[D] DENZONG AGRICULTURAL CO-OPERATIVE SOCIETY LIMITED	u
22	ITA 3162/KOL/2025	2020-21	[D] DENZONG AGRICULTURAL CO-OPERATIVE SOCIETY LIMITED	u
23	ITA 3163/KOL/2025	2020-21	[D] DENZONG AGRICULTURAL CO-OPERATIVE SOCIETY LIMITED	u
24	ITA 885/KOL/2026	2018-2019	[A] CEMFIL ENTERPRISES LIMITED	u
25	ITA 972/KOL/2026	2015-2016	[A] CEMFIL ENTERPRISES LIMITED	u

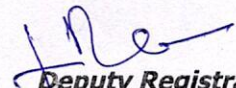
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Deputy Registrar
12-Aug-2026

INCOME TAX APPELLATE TRIBUNAL, KOLKATA**REVISED CAUSE LIST OF B BENCH FOR 13-AUGUST-2026 (THURSDAY)**

**BEFORE HON'BLE RAJESH KUMAR, ACCOUNTANT MEMBER
AND HON'BLE PRADIP KUMAR CHOUBEY, JUDICIAL MEMBER**

IN COURT ROOM 2**GOOGLE MEETING ID- RON-RRQO-ANT**

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 1615/KOL/2025	2021-2022	[A] KMC MAJDOOR S CO OPERATIVE SOCIETY LIMITED	
2	ITA 2405/KOL/2025	2011-2012	[A] INDIAN OIL PETRONAS PVT. LTD.	
3	ITA 2406/KOL/2025	2012-2013	[A] INDIAN OIL PETRONAS PVT. LTD.	
4	ITA 2666/KOL/2025	2013-14	[A] ICICON DISTRIBUTORS PRIVATE LIMITED	
5	ITA 3131/KOL/2025	2015-16	[A] GAJMUUKTA COMMERCIAL PRIVATE LIMITED	
6	ITA 3132/KOL/2025	2016-17	[A] GAJMUUKTA COMMERCIAL PRIVATE LIMITED	
7	ITA 3133/KOL/2025	2017-18	[A] GAJMUUKTA COMMERCIAL PRIVATE LIMITED	
8	ITA 3282/KOL/2025	2016-2017	[A] M/S. GRAIN PROCESSING INDUSTRIES (INDIA) PVT. LTD.	
9	ITA 282/KOL/2026	2015-16	[D] J M GLOBAL EQUITIES PVT LTD	
10	ITA 287/KOL/2026	2020-21	[A] KAMALES MAITY	
11	ITA 681/KOL/2026	2017-18	[A] HARSHVARDHAN GOEL	
12	ITA 1027/KOL/2026	2015-2016	[A] GOPAL HAR	
13	ITA 1028/KOL/2026	2016-2017	[A] GOPAL HAR	
14	ITA 3228/KOL/2025	2012-2013	[A] JOYFUL BUILDERS PRIVATE LIMITED	Copy forwarded


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